

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 26
CP No.109/BB/2023

IN THE MATTER OF:

M/s. Align Axis Constructions Private Limited ... Petitioner
Vs.
ROC, Karnataka ... Respondent

Order under Section 252 of Companies Act, 2013

Order delivered on: 16.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Ravi Kumar T.L., PCS

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. List the matter on **29.04.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
K. BISWAL
MEMBER (JUDICIAL)